

**Statement 6: Financing of Gross Fiscal Deficit- As per cent to Total – 2012-13 (Accounts)**

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	94.8	0.2	-2.8	1.8	6.8	0.5	9.5	-1.5	-3.9	-4.7	-0.7	100.0
2. Bihar	88.1	0.4	4.5	9.2	-3.3	4.2	33.6	-4.5	0.3	-3.2	-29.2	100.0
3. Chhattisgarh	39.0	-5.7	0.6	6.5	11.0	12.5	19.6	-5.0	-9.9	-1.9	33.4	100.0
4. Goa	86.7	12.1	-2.0	7.1	13.1	9.7	16.8	-60.9	-15.5	0.6	32.4	100.0
5. Gujarat	77.9	-0.9	-3.4	-0.1	3.6	3.0	11.2	4.0	-0.4	5.6	-0.3	100.0
6. Haryana	82.7	-0.7	-0.9	10.9	4.4	-0.4	5.8	0.9	-0.7	-2.6	0.6	100.0
7. Jharkhand	92.4	2.9	-27.6	14.9	0.7	-3.6	37.9	1.0	-4.1	-7.8	-6.7	100.0
8. Karnataka	63.1	4.5	-3.6	3.2	11.9	-1.7	17.3	0.7	-0.2	-	4.8	100.0
9. Kerala	70.5	1.5	0.2	-1.4	24.6	0.4	7.6	4.8	0.2	-0.9	-7.4	100.0
10. Madhya Pradesh	35.7	9.6	7.7	7.1	8.9	21.4	3.7	-2.4	4.2	-4.8	8.8	100.0
11. Maharashtra	118.8	0.4	-6.8	-0.8	15.9	0.3	46.9	0.7	6.1	-2.0	-79.6	100.0
12. Odisha	36,185.2	1,946.0	-3,171.7	-17,173.5	-19,117.6	2,959.5	-44,088.8	54.1	-121.9	17,745.0	24,883.7	100.0
13. Punjab	91.6	-0.5	-5.4	-9.7	16.7	6.8	-0.7	0.2	-0.1	-1.1	2.2	100.0
14. Rajasthan	66.3	-3.1	-8.8	7.5	25.4	4.9	40.0	-	0.3	-0.3	-32.1	100.0
15. Tamil Nadu	94.9	5.0	-4.0	2.6	8.1	4.9	11.7	4.0	-	-0.4	-26.7	100.0
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	32.6	-5.7	12.6	-0.5	17.4	22.8	9.1	18.4	5.1	-2.9	-8.8	100.0
18. West Bengal	94.0	4.5	-0.3	-	4.9	0.2	15.4	-3.0	1.2	-3.4	-13.5	100.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	73.3	-11.9	70.7	23.9	54.3	-	30.3	-2.6	50.2	-56.1	-132.2	100.0
2. Assam	-45.9	-5.7	42.4	-0.2	53.2	-7.8	27.2	-10.6	-2.3	-0.1	49.7	100.0
3. Himachal Pradesh	55.8	2.4	9.6	5.3	37.3	0.2	-5.2	2.5	-5.8	-31.0	29.0	100.0
4. Jammu and Kashmir	36.9	-1.5	2.1	8.6	40.1	4.0	4.5	-0.6	-14.6	0.1	20.5	100.0
5. Manipur	17,380.7	-4,202.2	-1,546.5	3,907.6	13,179.3	1,122.0	-3,508.2	-1,107.1	-200.6	-215.8	-24,709.2	100.0
6. Meghalaya	75.4	-4.5	17.9	3.9	27.6	-1.9	-147.2	27.9	4.5	-3.0	99.4	100.0
7. Mizoram	11.7	-3.2	3.2	0.5	33.8	0.9	39.7	-8.7	-3.2	-1.0	26.3	100.0
8. Nagaland	71.8	-3.4	-0.3	-0.5	11.1	-	32.0	-5.2	-12.3	-1.8	8.7	100.0
9. Sikkim	112.8	-12.1	8.1	84.1	69.1	-8.0	60.2	64.1	-91.6	-1.3	-185.4	100.0
10. Tripura	-156.2	8.2	4.4	-13.4	-71.1	-0.2	7.7	0.8	-3.1	2.0	320.8	100.0
11. Uttarakhand	46.5	0.4	31.6	17.0	17.0	-5.5	17.3	29.9	-6.3	-	-47.7	100.0
<b>All States</b>	<b>74.8</b>	<b>0.9</b>	<b>-0.1</b>	<b>2.7</b>	<b>13.2</b>	<b>4.7</b>	<b>15.8</b>	<b>2.1</b>	<b>0.1</b>	<b>-2.4</b>	<b>-11.8</b>	<b>100.0</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	-16.0	-	-	-	-	-	-	-	116.0	100.0
2. Puducherry	-	-4.7	-26.8	-	6.3	6.0	32.7	-60.6	7.8	187.4	-48.2	100.0

‘-’ : Nil/Negligible.

**Note:** (1) Same as in Appendix Table 9.

(2) The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

(3) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Odisha, Manipur and Tripura the contribution of respective component needs to be seen in light of surplus GFD; for these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

**Source:** Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.